

OFFICE OF THE PRINCIPAL DISTRICT & SESSIONS JUDGE (HQs): DELHI

ORDER

The request of Sh. Prashan S/o Sh. Darya Singh, Personal Assistant posted in the Office Pool, East District, Karkardooma Courts, Delhi, for repatriation to his parent department i.e. "Income Tax Department, North-West Region, Chandigarh", has been accepted and he stands relieved from his official duties with immediate effect.

Principal District & Sessions Judge (HQs): (Officiating)
Tis Hazari Courts, Delhi

No. 57378 - 408 / Estt.-1/PF/2025

Dated, Delhi the 14 AUG 2025

Copy forwarded for information and necessary action to:

1. The Drawing and Disbursing Officer, Accounts Branch (Central), Tis Hazari Courts/East District, Karkardooma Courts, Delhi.
2. The Sr. Accounts Officer/ Accounts Officer, Accounts Branch, Central District, Tis Hazari Courts/ East District, Karkardooma Courts, Delhi, with the direction to disburse the salary of the above said official, as per rules.
3. The PAO concerned through Accounts Branch, Central District, T.H.C/East District, Karkardooma Courts, Delhi.
4. The Branch Incharge/Dealing Officials (Central, Tis Hazari Courts) - CR / Leave / Seniority & Promotion / Layers/ Establishment Cell/ Recruitment & Promotion Cell/ Transfer & Posting / General Branch / Computer Branch / Library / Vigilance Branch.
5. The Branch Incharge/Dealing Officials (East District, Karkardooma Courts, Delhi) - Leave / Transfer & Posting / General Branch / Computer Branch / Library / Vigilance Branch.
6. Personal Office of the Principal District & Sessions Judge (HQs), Tis Hazari Courts/ East District, Karkardooma Courts, Delhi.
7. The Web-Site Committee, Tis Hazari Courts, Delhi.
8. Sh. Prashan S/o Sh. Darya Singh, Personal Assistant, posted in the Office Pool, East District, Karkardooma Courts, Delhi, with the direction to tender his Relieving Report accordingly and to report in the office of Income Tax Department, North-West Region, Chandigarh.
9. The Pr. Chief Commissioner of Income Tax, North-West Region, Aayakar Bhawan, Sec-17E, Chandigarh.

(Branch Incharge)
Administration Branch-I, Central District,
O/o The Principal District & Sessions Judge (HQs):
Tis Hazari Courts, Delhi